

CONTROLLER OF DEFENCE ACCOUNTS

1968. **Shri M. S. Gurupadaswamy:** Will the Minister of Finance be pleased to state:

(a) the monthly rent paid for the office of Controller of Defence Accounts (Officer) Poona;

(b) whether any proposal to shift the offices to some place in South or to build a permanent office in Poona is under the consideration of Government; and

(c) if so; whether any decision has been taken?

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha):

(a) Rs. 2,500/-.

(b) No proposal to shift the office of the Controller of Defence Accounts (Officer) to any place outside Poona is under the consideration of Government. A proposal to construct a building for the office in Poona is, however, under consideration.

(c) No decision has yet been taken.

NATIONAL RESEARCH DEVELOPMENT CORPORATION

1969. **Dr. Rama Rao:** Will the Minister of Natural Resources and Scientific Research be pleased to state the steps taken or proposed to be taken by the National Research Development Corporation for the exploitation of the inventions of the National Laboratories regarding:

- (i) Ink Development Project.
- (ii) Vitamin-C,
- (iii) Gelatine,
- (iv) Infant and Invalid Foods, and
- (v) Orange Juice Concentrates?

The Minister of Natural Resources (Shri K. D. Malaviya): A statement giving the required information is attached. [See Appendix XII, annexure No. 35.]

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ALLIANCE BANK (SIMLA)

1970. **Shri S. L. Saksena:** Will the Minister of Finance be pleased to state:

(a) when the Alliance Bank of Simla went into liquidation;

(b) who took over its liabilities;

(c) what dividends have so far been declared;

(d) when the final dividend is to be declared; and

(e) the reasons why there has been so much delay in declaring this final dividend?

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha):

(a) The bank went into voluntary liquidation in pursuance of a resolution for winding up passed by it on the 9th May 1923.

(b) So far as Government is aware according to the copy of the resolution passed at the Extra-Ordinary General Meeting of the Alliance Bank of Simla Ltd. held on the 9th May 1923 Messrs. Dugald McKechnie, Charles Earnest Walker, Kenneth Blair Dunlop and Clarence George Ashworth all members of the firm of Messrs. Lovelock and Lewe, Chartered Accountants, Calcutta were appointed liquidators of the bank for the purpose of winding up with joint and several powers. The above named liquidators having retired from India, the following liquidators have been appointed in their place on the dates mentioned against their names:—

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|--------------------------|---------|
| (i) Mr. R. Adam Brown | 21.2.47 |
| (ii) Mr. A. K. Joscelyne | 12.9.49 |
| (iii) Mr. J. S. F. Cidd | " |
| (iv) Mr. A. M. S. Forgie | " |
| (v) Mr. J. C. Laing | " |

(c) According to the information furnished by the Liquidators of the bank seven dividends have been declared and they have paid in all

₹ -/12/10 pias in the rupee in respect of the claims admitted in India amounting to Rs. 7,93,03,179/-.

(d) Liquidators of the bank have informed that a final dividend would be paid after all suits and other outstanding matters had been finally settled.

(e) It has not been possible to pay any further dividend as about 20 suits which were filed before the bank went into liquidation and connected appeals for the recovery of the bank's book debts are stated to be still pending before several courts in Uttar Pradesh.